

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 313/TT/2020

Subject : Petition for truing up of the tariff of the 2014-19 period and determination of tariff of the 2019-24 period for assets under "Transmission System Strengthening in Western region for IPPs in Chattisgarh (IPP-D)" in Western Region.

Date of Hearing : 9.10.2023

Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Applicant : Power Grid Corporation of India Limited

Respondents : Madhya Pradesh Power Management Company Ltd.
& 10 Others

Parties present : Shri Pallav Mongia, Advocate, PGCIL
Shri Pankaj Sharma, PGCIL

Record of Proceedings

This matter was not listed, and it was taken up at the request of the Petitioner.

2. The learned counsel for the Petitioner submitted that IA No. 56/IA/2021 was filed in Petition No. 313/TT/2020 seeking certain clarification/ correction in respect of the computation of the tariff in the order dated 3.1.2021 in Petition No. 313/TT/2020 and an order is awaited in the matter. He further submitted that certain other issues were noticed in the order dated 3.1.2021 and would like to present the same before the Commission through an IA. The Petitioner sought 10 days to file the same.

3. The Commission observed that IA, if any, filed by PGCIL will be dealt with as per law.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

